CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.328/98

Tuesday, this the 3rd day of March, 1998.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Y.S.Selvaraj,
Extra Departmental Mail Carrier,
Kanthalloor.P.O.
Maraiyoor - 685 620.   - Applicant

By Advocate Mr CS Ajith Prakash

                    Vs

1.   The Sub Divisional Inspector of Post Offices,
      Munnar Sub Division,
      Munnar.P.O.

2.   The Postmaster General,
      Central Region,
      Kochi - 682 016.

3.   The Director General Department of Post,
      Dak Bhavan, New Delhi.   - Respondents

By Advocate Mr MHJ David J, ACGSC

        The application having been heard on 3.3.98, the Tribunal
        on the same day delivered the following:

                    O R D E R

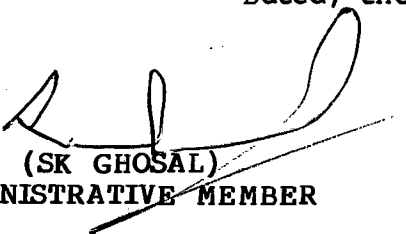HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

        The applicant on coming to know of the occurrence of

a vacancy to the post of Extra Departmental Packer at Maraiyoor

Post Office, submitted A-2 representation dated 17.1.98 for

considering him also along with other candidates sponsored by

the Employment Exchange. The applicant submits that he will

not be considered since his name is not sponsored by the

Employment Exchange.

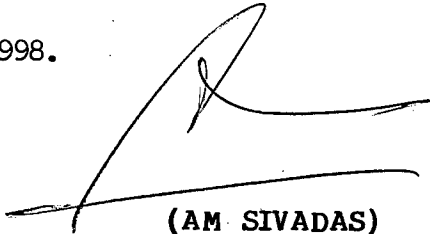   ..2

2.   In the light of the pronouncement by the Apex Court in
Excise Superintendent, Malkapatnam, Krishna District, A.P Vs
KBN Visweshwara Rao, (1996) 6 SCC, 216, selection need not
be confined only to candidates sponsored by the Employment
Exchange.   That being so, the applicant is also to be
considered.

3.   Accordingly, the first respondent is directed to consider
the applicant also if he is otherwise qualified along with other
candidates sponsored by the Employment Exchange in the
interview to be held on 10.3.98 or to any other date which is
adjourned for the post of Extra Departmental Packer, Maraiyoor
Post Office.

4.   The application is disposed of as aforesaid.   No costs.

Dated, the 3rd March, 1998.

(SK GHOSAL)
ADMINISTRATIVE MEMBER

(AM SIVADAS)
JUDICIAL MEMBER

trs/3398

LIST OF ANNEXURE

1. <u>Annexure A2</u>: Representation dated 17.1.1998 submitted by the applicant to the Ist respondnt.

....